

**GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
UNSTARRED QUESTION NO. 665
TO BE ANSWERED ON 02.12.2024**

Deforestation for mining

665 # SMT. PHULO DEVI NETAM:

Will the Minister of *COAL* be pleased to state:

- (a) the date on which Parsa East and Kanta Basan coal mines were allotted in the Hasdeo Aranya region of Chhattisgarh and the details thereof;
- (b) the number of trees that have been cut from the said forest for mining purpose and the details thereof; and
- (c) the manner in which cutting of trees affected the lives of elephants, bears, reptiles, and other animals living in this forest and the details thereof, including displacement?

ANSWER

**MINISTER OF COAL & MINES
(SHRI G. KISHAN REDDY)**

(a) Parsa East and Kanta Basan coal mines have been allotted to M/s Rajasthan Rajya Vidyut Utpadan Nigam Ltd. (RRVUNL) on 31st March, 2015 for captive usage with the details as under:

| Name of Coal Mines | No. of Mines | State | District | Successful Allottee | Auction/Allotment | PRC (MTPA) | End Use | Date of Allotment |
|--------------------------|--------------|--------------|----------------------|--|-------------------|------------|---------|-------------------|
| Parsa East & Kanta Basan | 2 | Chhattisgarh | Sarguja and Surajpur | Rajasthan Rajya Vidyut Utpadan Nigam Ltd | Allotment | 18 | Power | 31-03-2015 |

(b) As per information provided by Forest Department, Govt. of Chhattisgarh, number of trees that have been felled in the aforementioned coal blocks for mining purpose is 1,08,137.

(c) In the process of granting Forest Clearance (FC), due diligence has been exercised with respect to elephants and other wildlife in the forest. Furthermore, a comprehensive Wildlife Management Plan has been prepared for implementation with appropriate measures.
